

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304 of 2013

Dated : 10th November, 2014

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

In the matter of :

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory Commission
...Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Kiran Gandhi,
Ms. Ramni Taneja for R-2

Mr. M.Y. Deshmukh for R-3

ORDER

We have heard learned counsels for all the parties. They have already filed their respective written submissions.

Judgment Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg